

- Village Health and Nutrition Days and Mother and Child Protection Card are the joint initiative of the Ministries of Health and Family welfare and the Ministry of Woman and Child for addressing the nutrition concerns in children, pregnant women and lactating mothers.
- Nutrition Education on VHNDs (Village Health and Nutrition Days) to increase the awareness and bring about desired changes in the dietary practices including the promotion of breast-feeding.
- Growth monitoring of children upto three years by promoting use of Mother and Child Protection card.

(d) The recent HUNGaMA survey (2010-11) shows that in the 100 Focus Districts, the prevalence of child underweight has decreased from 53.1 per cent (DLHS 2, 2002-04) to 42 per cent (HUNGaMA 2011); this represents a 20.3 per cent decrease over 7 year period with an average annual rate of reduction of 2.9 per cent.

Nicotine content in gutka products

†1024. DR. RAM PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that high concentration of nicotine is found in gutka products of companies like Dilbaag, Sanjog, Shikhar, Swagat etc.; and
- (b) if so, the action taken against such companies under the Food Safety and Standards Act?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) As per Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011, use of tobacco and nicotine are prohibited in the food products.

Enforcement of the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder lies with the State/UT Governments. Some States viz. Gujarat, Madhya Pradesh, Maharashtra, Haryana and Kerala have already banned gutka.

Allocation of funds to Rajasthan for medical facilities

†1025. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the funds provided by the Central Government to the State Government of Rajasthan for the expansion of rural medical facilities during the last three years; and

†Original notice of the question was received in Hindi.

(b) the funds provided to the State Government for the construction of new medical centres and renovation of the existing medical centres?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) A statement showing the funds provided by the Central Government to the State Government of Rajasthan under National Rural Health Mission (NRHM) which includes funds for expansion of rural medical facilities during the last three years is given in Statement-I (*See below*).

(b) The funds sanctioned for the construction of new medical centres and renovation of the existing medical centres is given in Statement-II (*See below*).

Statement

The Allocation, Release and Expenditure under National Rural Health Mission for the F.Ys. 2009-10 to 2012-13 for Rajasthan

(Rs. in crore)

Sl. No.	Programme	2009-10 Release ¹	2010-11 Release	2011-12 Release
1	2	3	4	5
1.	RCH-II	181.50	231.06	299.07
2.	Additionalities under NRHM	227.51	243.53	319.57
3.	Routine Immunization	6.48	11.54	13.22
4.	P.P.I.	21.19	16.78	7.63
5.	Infrastructure Maintenance	272.26	320.24	364.31
6.	National Disease Control Programmes:			
	(a) Integrated Disease Surveillance Project	1.78	2.28	1.36
	(b) National Iodine Deficiency Disorder Control Programme	0.02	0.00	0.41
	(c) National leprosy Eradication Programme*	1.45	1.08	1.37
	(d) National Programme for control of Blindness*	8.74	8.63	7.40
	(e) National Vector Borne Disease Control Programme*	12.63	13.10	13.43

1	2	3	4	5
	(f) Revised National Tuberculosis Control Programme*	15.41	15.73	17.79
	GRAND TOTAL	748.96	863.97	1045.55

Note: *Denotes inclusive of kind grants.

1. Figures on Release pertains to Funds Release by Central Government only.

Statement-II

Approval of New Constructions/Renovation of Medical Centres under NRHM for the FYs. 2009-10 to 2011-12 for Rajasthan

(Rs. in Crore)

2009-10	2010-11	2011-12	Total
141.30	147.13	135.50	423.93

Note: The above Figures includes the New Construction/Renovation of Medical Centres of district Hospital, SDH, CHC, PHC etc.

Opening of Ashok Paper Mill in Assam

1026. SHRI KUMAR DEEPAK DAS: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has any proposal for opening of Ashok Paper Mill in Jogighopa, Assam as per promise made in the Assam Accord, 1985;

(b) whether it is a fact that on various occasions Government has announced that steps are being taken to revive the Mill; and

(c) if so, the present status of the proposal and date of opening of the Ashok Paper Mill?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (c) As per Assam Accord, Central Government will render full assistance to the State Government in their efforts to reopen *inter-alia* Ashok Paper Mill (APM). Action has been taken for revival of Ashok Paper Mill (APM) and a financial package of Rs. 67.08 crore was provided by the Government of India in the year 1989-90 for the same. The Government of Assam signed a Memorandum of Understanding with Sanghi Textiles Limited in 1995 and subsequently, with Soneko Paper and Industries Limited in 2000 to run the mill. These companies could not revive the mill. In 2007, Ministry of Home Affairs, Government of India,